

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No. 440
CP/135/ND/2023

IN THE MATTER OF:

Ester India Chemicals Private Limited .. Applicant

Under Section 55(3) of the Companies Act, 2013.

Order delivered on 30.01.2024

CORAM:

MR. MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)

DR. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Ankur Goel, Adv.

For the Respondent :

(HEARING THROUGH PHYSICAL AND VIDEO CONFERENCING)

ORDER

Due to multiple Benches, there is paucity of time, the matter is adjourned to **20.02.2024.**

Sd/-
COURT OFFICER